

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 389 of 2011

(Arising out of OIO-STC/12/COMMR/AHD/2011 dated 08/04/2011 passed by
Commissioner of Service Tax-SERVICE TAX – AHMEDABAD)

C.S.T.-Service Tax - Ahmedabad

.....Appellant

7 Th Floor, Central Excise Bhawan, Nr. Polytechnic
Central Excise Bhavan, Ambawadi,
Ahmedabad, Gujarat - 380015

VERSUS

Doshion Ltd

.....Respondent

24-26, Phase-Ii,
Gidc, Vatva,
Ahmedabad, Gujarat

APPEARANCE:

Shri Dinesh Prithiani , Assistant Commissioner(Authorized Representative)for the
Appellant

None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. P.ANJANI KUMAR M**

DATE OF HEARING: 17.11.2021
DATE OF DECISION:05.05.2022

RAMESH NAIR

The appeal is disposed of. For order, see order of Service Tax Appeal
No 3 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**P.ANJANI KUMAR
MEMBER(TECHNICAL)**